

SL. No.27

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.1207/2020 in CP No.434/241/HDB/2020
NAME OF THE COMPANY	Saptasikhara Trade Links Pvt Ltd
NAME OF THE PETITIONER(S)	Narasimha Vara Prasad Anala
NAME OF THE RESPONDENT(S)	Saptasikhara Trade Links Pvt Ltd
UNDER SECTION	241

ORDER

IA No.1207/2020

Present: Ld. Counsel Ms. Sai Vahini for the Applicant.

Ld. Counsel Mr. M. Sailaja for the Respondent No.2.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent No.7.

Due to internet issues, **matter is adjourned to 08.08.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)